

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2788
TO BE ANSWERED ON 10.03.2026**

POST-MATRIC SCHOLARSHIP SCHEME

†2788. SHRI UTKARSH VERMA MADHUR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the fact that lakh of students from Scheduled Caste and Scheduled Tribe categories in various States of the country who have not yet received the post-matric scholarships for the year 2024-25 particularly in Uttar Pradesh, Bihar, Jharkhand, Rajasthan and Madhya Pradesh;
- (b) whether the Government is aware of the fact that due to the delay, many students are facing serious difficulties in paying college fees, appearing for examinations or pursuing higher education, thereby increasing inequality in education;
- (c) if so, the remedial measures taken by the Government so far, the status of pending payments and the timeline for the distribution of scholarship, State-wise; and
- (d) whether the Government is proposing any new policy to ensure a centralized online tracking system, automated payment mechanism, and time-bound accountability for the disbursement of scholarship, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (d) Ministry of Social Justice and Empowerment (MoSJE) implements Centrally Sponsored Scheme namely 'Post-Matric Scholarship for Scheduled Caste (SC) students through the State Government/Union Territory administration. The Scheme is open ended and demand driven. Under this Scheme, scholarship is released through Direct Benefit Transfer (DBT) directly into the Aadhaar Seeded Bank Account of the beneficiaries. The release of Central share of scholarship is contingent upon State Government/Union Territory administration to share the State/UT paid data to the National Scholarship Portal. The State/UT-wise beneficiaries and amount disbursed across the country including the State of Uttar Pradesh, Bihar, Jharkhand, Rajasthan and Madhya Pradesh for the F.Y. 2024-25 under the 'Post-Matric Scholarship for Scheduled Caste (SC) is at **Annexure I**.

For simpler and expeditious disbursement and to ensure effective targeting of the beneficiaries, the disbursement under the Scheme is done through DBT mode. Further, to ensure effective utilization of funds, the Department takes various steps such as placing advertisements in National and Regional Newspapers, running Social Media campaigns and regular follow ups with States/UTs. Also, the Scheme is regularly monitored through National level Chintān Shivirs, Regional Meetings and National Conferences with the stakeholders and State/UT officials.

The scheme was reformed to bring transformatory impact on the poorest SC households, and on principles of timely delivery, comprehensive accountability, continuous monitoring and total transparency with no manual intervention. In addition, to strengthen monitoring mechanism for the scheme, appropriate checks and balances are in place on the National Scholarship Portal and payment of scholarships at the Centre/State level is done to the Aadhaar seeded bank accounts of the beneficiaries directly through DBT to ensure timely payments to the beneficiaries.

Ministry of Tribal Affairs (MoTA) implements a Centrally Sponsored Scheme namely Post-Matric Scholarship Scheme for ST students through the respective State/ Administration of Union Territory. The responsibility of invitation and verification of applications, payment of scholarships to eligible students primarily rests on the State/UT administration. The MoTA releases Central Share to the States/UTs on receipt of proposals and after verification of physical progress, submission of Statement of Expenditure (SoE), Utilization Certificate (UC) etc. Funds to the States of Uttar Pradesh, Bihar, Jharkhand & Rajasthan for 2024-25 are not released due to non-submission of proposals on time, non-submission of SoE, UC and due to pending Single Nodal Agency (SNA) compliances. However, details of amount disbursed to different States/UTs for the F.Y. 2024-25 is at **Annexure II**.

The Guidelines of Post Matric Scholarship Schemes for SC/ST are effective till 31.03.2026. The revision of the Scheme Guidelines is done after consultation with the concerned stakeholders following a laid down procedure.

ANNEXURE-I

ANNEXURE I REFERRED TO IN REPLY TO PART (A) TO (D) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 2788 TO BE ANSWERED ON 10.03.2026 REGARDING POST-MATRIC SCHOLARSHIP SCHEME ASKED BY SHRI UTKARSH VERMA MADHUR.

The States/UT-wise beneficiaries and amount disbursed across the Country including the State of Uttar Pradesh, Bihar, Jharkhand, Rajasthan and Madhya Pradesh for the Financial Year (FY) 2024-25 under the 'Post-Matric Scholarship for Scheduled Caste (SC) students (Rs. in Cr.) as on date is as below:

S.No.	State/UT	FY 2024-25	
		Central Assistance (CA) Released (Rs. in Cr.)	Beneficiaries
1	Andhra Pradesh	605.71	303298
2	Assam	8.74	12073
3	Bihar	23.97	73615
4	Chandigarh	2.70	1253
5	Chhattisgarh	39.96	87675
6	Dadra & Nagar Haveli and Daman & Diu*	0.00	0
7	Delhi	22.19	4692
8	Goa	0.08	58
9	Gujarat	399.93	157584
10	Haryana	94.89	55444
11	Himachal Pradesh	35.64	33149
12	Jammu & Kashmir	4.09	6567
13	Jharkhand	45.04	57784
14	Karnataka	422.90	404008
15	Kerala	160.70	147531
16	Madhya Pradesh	486.74	636303
17	Maharashtra	929.92	362808
18	Manipur	6.76	7938
19	Meghalaya	0.10	25
20	Odisha	181.51	191873
21	Puducherry	3.20	2694
22	Punjab	410.42	294284
23	Rajasthan	180.59	229002
24	Sikkim	0.44	172
25	Tamil Nadu	1032.09	934793
26	Telangana*	0.00	0
27	Tripura	51.61	19849
28	Uttar Pradesh	366.02	644827
29	Uttarakhand	19.69	26216
30	West Bengal	26.63	108693
	Total	5562.24	4804208

* No State/UT share paid data has been received from the State of Telangana & UT of Dadra & Nagar Haveli and Daman & Diu (DNH&DD) on the central portal.

ANNEXURE-II

ANNEXURE II REFERRED TO IN REPLY TO PART (A) TO (D) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 2788 TO BE ANSWERED ON 10.03.2026 REGARDING POST-MATRIC SCHOLARSHIP SCHEME ASKED BY SHRI UTKARSH VERMA MADHUR.

The States/UT-wise disbursal to different States/UTs for the Financial Year (FY) 2024-25 25 under the Post-Matric Scholarship for Scheduled Tribe (ST) students (Rs. in Cr.) is as below:

(₹ in Crore)

Sl.No.	Name of the State/UT	Fund Released for F.Y. 2024-25
1	Arunachal Pradesh	98.09
2	Chhattisgarh	71.99
3	Goa	6.23
4	Gujarat	504.5
5	Himachal Pradesh	3.5
6	Jammu & Kashmir	2.99
7	Karnataka	168.09
8	Kerala	36
9	Ladakh	28.05
10	Madhya Pradesh	257.26
11	Maharashtra	142.85
12	Manipur	30.32
13	Meghalaya	147.85
14	Mizoram	42.35
15	Nagaland	50.74
16	Odisha	154.64
17	Sikkim	6.91
18	Tamil Nadu	31.99
19	Tripura	50.69
20	Uttarakhand	4.07
21	West Bengal	27.04
